

Name of the corporate debtor: M/s. Ramya Outsourcing Solutions Private Limited CP(IB)/197(CHE)/2021 ; Date of commencement of CIRP: 26.07.2024; List of creditors as on: 16.02.2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl.No | Category of Creditor   | Summary of Claims Received |                 | Summary of Claims Admitted |                           | Amount of contingent Claims | Amount of Claims not Admitted | Amount of Claims Under Verification | Details in Annexure | Remarks if Any |
|-------|--|----------------------------|-----------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|----------------|
|       |  | No of claims               | Amount          | No. of Claims              | Amount of Claims Admitted |                             |                               |                                     |                     |                |
| 1     | Secured financial creditors belonging to any class of creditors                                    | 0                          | 0.00            | 0                          | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| 2     | Unsecured financial creditors belonging to any class of creditors                                  | 0                          | 0.00            | 0                          | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| 3     | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | 0                          | 0.00            | 0                          | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| 4     | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 3                          | ₹ 18,975,675.60 | 3                          | ₹ 13,632,988.00           | 0.00                        | ₹ 5,342,687.60                | 0.00                                | 4                   |                |
| 5     | Operational creditors (Workmen)  | 0                          | 0.00            | 0                          | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| 6     | Operational creditors (Employees)  | 0                          | 0.00            | 0                          | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| 7     | Operational creditors (Government Dues)  | 1                          | 441,635.00      | 1                          | 441,635.00                | 0.00                        | 0.00                          | 0.00                                | 7                   |                |
| 8     | Operational creditors (other than Workmen and Employees and Government Dues)                       | 0                          | 0.00            |                            | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| 9     | Other creditors, if any, (other than financial creditors and operational Creditors)                | 0                          | 0.00            | 0                          | 0.00                      | 0.00                        | 0.00                          | 0.00                                |                     |                |
| Total |  | 4                          | ₹ 19,417,310.60 | 4                          | ₹ 14,074,623.00           | ₹ 0.00                      | ₹ 5,342,687.60                | ₹ 0.00                              |                     |                |

Name of the corporate debtor: M/s. Ramya Outsou

| Sl. No. | Name of Creditor | Identification No | Details Of Claims Received |                |
|---------|------------------|-------------------|----------------------------|----------------|
|         |                  |                   | Date of Receipt            | Amount Claimed |
|         | NIL              |                   |                            |                |
|         |                  |                   |                            |                |
|         |                  |                   |                            |                |
|         |                  |                   |                            |                |

List of secured financial creditors belonging to any class of creditors

| Details of Claim Admitted |                 |                                    |                             |                       |                          |
|---------------------------|-----------------|------------------------------------|-----------------------------|-----------------------|--------------------------|
| Amount of Claim Admitted  | Nature of Claim | Amount Covered by Security intrest | Amount Covered by Guarantee | Whether Related Party | % of Voting Share in CoC |
|                           |                 |                                    |                             |                       |                          |
|                           |                 |                                    |                             |                       |                          |
|                           |                 |                                    |                             |                       |                          |
|                           |                 |                                    |                             |                       |                          |

ist of creditors as on: 16.02.2026

| Amount of Contigent Claim | Amount of any Mutual Dues that may be set off | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |
|---------------------------|---|------------------------------|------------------------------------|----------------|
|                           |   |                              |                                    |                |
|                           |   |                              |                                    |                |
|                           |   |                              |                                    |                |
|                           |   |                              |                                    |                |



Name of the corporate debtor: M/s. Ramya Outsourcing Solutions Private Limited CP(IB)/197(CHE)/2021 ; Date of commencement of CIRP: 26.07.2024; List of creditors as on: 16.02.2026

List of secured financial creditors (other than Financial creditors belonging to any class of creditors)

| Sl. No. | Name of Creditor | Identification No | Details Of Claims Received |                | Details of Claim Admitted |                 |                                     |                             |                       | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |                          |                           |
|---------|------------------|-------------------|----------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|------------------------------|------------------------------------|----------------|--------------------------|---------------------------|
|         |                  |                   | Date of Receipt            | Amount Claimed | Amount of Claim Admitted  | Nature of Claim | Amount Covered by Security interest | Amount Covered by Guarantee | Whether Related Party |                              |                                    |                | % of Voting Share in CoC | Amount of Contigent Claim |
|         | NIL              |                   |                            |                |                           |                 |                                     |                             |                       |                              |                                    |                |                          |                           |
|         |                  |                   |                            |                |                           |                 |                                     |                             |                       |                              |                                    |                |                          |                           |
|         | Total            |                   |                            | 0.00           | 0.00                      |                 |                                     | 0.00                        |                       |                              |                                    |                | 0.00                     |                           |

Name of the corporate debtor: M/s. Ramya Outsourcing Solutions Private Limited CP(IB)/197(CHE)/2021 ; Date of commencement of CIRP: 26.07.2024; List of creditors as on: 16.02.2026

| List of Unsecured financial creditors (other than Financial creditors belonging to any class of creditors) |  |                       |                            |                 |                           |                              |                                     |                             |                       |                          |                              |                                    |                |                           |   |
|--|--|-----------------------|----------------------------|-----------------|---------------------------|------------------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|------------------------------|------------------------------------|----------------|---------------------------|---|
| Sl. No.  | Name of Creditor                                   | Identification No     | Details Of Claims Received |                 | Details of Claim Admitted |                              |                                     |                             |                       |                          | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |                           |   |
|  |  |                       | Date of Receipt            | Amount Claimed  | Amount of Claim Admitted  | Nature of Claim              | Amount Covered by Security interest | Amount Covered by Guarantee | Whether Related Party | % of Voting Share in CoC |                              |                                    |                | Amount of Contigent Claim | Amount of any Mutual Dues that may be set off |
| 1  | J. Mohan Babu, Propreitor of M/s. Annai Audit Firm |                       | 8/21/2024                  | ₹ 15,307,000.00 | 10,230,000.00             | Unsecured Financial Creditor | NA                                  | NA                          | NA                    | 75.04%                   | NA                           | NA                                 | 5,077,000.00   | NA                        |   |
| 2  | M/s. HDFC Bank Ltd                                 | L65920MH1994PLC080618 | 9/26/2024                  | 477,924.60      | 404,575.00                | do                           | NA                                  | NA                          | NA                    | 2.97%                    | NA                           | NA                                 | 73,349.60      | NA                        |   |
| 3  | M/s. Bajaj Finserv Ltd                             | L65910MH1987PLC042961 | 07.10.2024                 | 3,190,751.00    | 2,998,413.00              | do                           | NA                                  | NA                          | NA                    | 21.99%                   | NA                           | NA                                 | 192,338.00     | NA                        |   |
|  |  |                       |                            | 18,975,675.60   | 13,632,988.00             |                              |                                     | -                           | -                     | 100%                     | -                            | -                                  | 5,342,687.60   | -                         |   |

Name of the corporate debtor: M/s. Ramya Outs

| Sl. No. | Name of Representative if Any | Name Of Workmen |
|---------|-------------------------------|-----------------|
|---------|-------------------------------|-----------------|

NIL

List of Operational creditors(Workmen)

| Identification No | Details Of Claims Received |                | Details of Claim Admitted |                 |                                    |                             |                       |
|-------------------|----------------------------|----------------|---------------------------|-----------------|------------------------------------|-----------------------------|-----------------------|
|                   | Date of Receipt            | Amount Claimed | Amount of Claim Admitted  | Nature of Claim | Amount Covered by Security intrest | Amount Covered by Guarantee | Whether Related Party |

itors as on: 16.02.2026

| % of Voting Share in CoC | Amount of Contigent Claim | Amount of any Mutual Dues that may be set off | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |
|--------------------------|---------------------------|---|------------------------------|------------------------------------|----------------|

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|--|-------------------------------|-----------------|
|  |                               |                 |
| Name of the corporate debtor: M/s. Ran |                               |                 |
|  |                               |                 |
| Sl. No.                                | Name of Representative if Any | Name Of Workmen |

NIL

|  |  |  |  |  |  |  |
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|--|--|--|--|--|--|--|

nya Outsourcing Solutions Private Limited CP(IB)/197(CHE)/2021 ; Date of commencement of CIRP: 26.07.20

List of Operational creditors(Employees)

| Identification No | Details Of Claims Received |                | Details of Claim Admitted |                 |                                    |                             |
|-------------------|----------------------------|----------------|---------------------------|-----------------|------------------------------------|-----------------------------|
|                   | Date of Receipt            | Amount Claimed | Amount of Claim Admitted  | Nature of Claim | Amount Covered by Security intrest | Amount Covered by Guarantee |
|                   |                            |                |                           |                 |                                    |                             |

|  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|
|  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|

24; List of creditors as on: 16.02.2026

| Whether Related Party | % of Voting Share in CoC | Amount of Contigent Claim | Amount of any Mutual Dues that may be set off | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |
|-----------------------|--------------------------|---------------------------|---|------------------------------|------------------------------------|----------------|
|                       |                          |                           |   |                              |                                    |                |



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|                |
|                |
|                |
| Remarks if Any |
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Name of the corporate debtor: M/s. Ramya Outsourcing

| Li      |                  |                   |                 |
|---------|------------------|-------------------|-----------------|
|         |                  |                   | Details O       |
| Sl. No. | Name of Creditor | Identification No | Date of Receipt |
| NIL     |                  |                   |                 |

Solutions Private Limited CP(IB)/197(CHE)/2021 ; Date of commencement of CIRP: 26.07.2024; List of creditors as

ist of Other creditors(other than Financial Creditors & Operational creditor)

| f Claims Received | Details of Claim Admitted |                 |                                     |                             |                       |                          |                            |
|-------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|----------------------------|
| Amount Claimed    | Amount of Claim Admitted  | Nature of Claim | Amount Covered by Security interest | Amount Covered by Guarantee | Whether Related Party | % of Voting Share in CoC | Amount of Contingent Claim |

on: 16.02.2026

| Amount of any Mutual Dues that may be set off | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |
|---|------------------------------|------------------------------------|----------------|